

Title: Request the Government to intervene and stop the unauthorized construction of Almaty Dam to save the interests of agricultural community in Andhra Pradesh.

13.00 hrs.

SHRI KONIJETI ROSAIAH (NARASARAOPET): Mr. Speaker, Sir, with your permission, I would like to raise a very important issue concerning the State of Andhra Pradesh. Ignoring the solemn assurance given to the Supreme Court of India, the Government of Karnataka is going ahead with the construction of Almaty dam over and above the height permitted by the Government of India. This will terribly affect the interests of the State of Andhra Pradesh.

This is the life and death issue for the agricultural community of the entire State of Andhra Pradesh. You are also aware of the dispute. During the previous Government's tenure, the Government of Karnataka was getting some patronage and support. At least in the changed scenario, I hope and urge upon this Government to immediately intervene and stop the unauthorised construction. Or else it will become a major inter-State dispute and it may lead to a lot of problems. So, I appeal to the Prime Minister and the Government of India to take immediate steps to resolve this issue of unauthorised construction.